

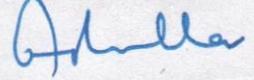
Government of Jammu & Kashmir  
**Health & Medical Education Department**  
Civil Secretariat Jammu  
\*\*\*

**Notification,**  
Jammu, the 3<sup>rd</sup> January, 2020

**S.O 02** :- In exercise of the powers conferred by sub section (4) of Section 9 of the Transplantation of Human Organs and Tissues Act, 1994, the Lieutenant Governor hereby constitute an Authorization Committee for Jammu Division consisting of following , namely:

1.	Principal, Government Medical College, Jammu	Convenor
2.	Director Health Services, Jammu	Member
3.	Head of Department Immunology, Government Medical College Jammu	Member
4.	Head of Department, Surgery, Government Medical College Jammu	Member
5.	Head of Department Medicine, Government Medical College Jammu	Member
6.	Head of Department, Ophthalmology, Government Medical College Jammu.	Member

**By order of the Lieutenant Governor of Union Territory of Jammu & Kashmir.**



**Atal Duiloo (IAS)**  
Financial Commissioner,  
Health & Medical Education Department

**No:** ME/Legal//Genl/THO&TACT,1994/72/2019  
**Copy to the: -**

**Dated:** 02-01-2020

- Learned Advocate General.
- All Financial Commissioners.
- Principal Secretary to Hon'ble Lieutenant Governor.
- All Principal Secretaries to Government.
- All Commissioner / Secretaries to Government.
- Secretary to Government, Department of Law Justice & Parliamentary Affairs.
- Divisional Commissioner Jammu / Srinagar.
- Director SKIMS, Soura Srinagar.
- All Deputy Commissioners.
- Director Archives, Archeology & Museum J&K.
- All HODs of the Health & Medical Education Department.
- All Members of Authorization Committee.
- Private Secretary to Financial Commissioner, Health & Medical Education Department.
- Incharge website for hosting the S.O on the official Website.
- Stock file.